

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 80 of 2014 &  
I.A. NOS. 149, 151 & 221 OF 2014**

**Dated : 1<sup>st</sup> September , 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Education Research & Development Foundation ...Appellant (s)**

**Versus.**

**Central Electricity Regulatory Commission**

**& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Jayant Bhushan, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Mr. Ambar Qamuruddin

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta  
Mr. Kumar Mihir for R-2

**ORDER**

The Learned Counsel for both the parties have filed their respective affidavits on 15.07.2014 and 11.08.2014 respectively. In the latest Affidavit filed by the Respondent no. 2 on 11.08.2014 it is submitted that they had sent a proposal to the Nodal Officer, FCA, Office of Chief Conservator of Forest on 28.07.2014 for Forest clearance. Thus, it is noticed that there is some development in the matter.

Post the matter for reporting further progress on **26.09.2014** to enable us to pass further orders. A copy of this order may also be sent to Ministry of Environment and Forest.

**(Rakesh Nath)**  
**Technical Member**  
mk/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**